

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI BENCH**

O.A. No. 04 of 2019 (SZ)

IN THE MATTER OF:

ANIRUDH REDDY

.....APPLICANT(S)

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENT(S)

**COUNTER AFFIDAVIT ON BEHALF OF THE MINISTRY OF ENVIRONMENT,
FOREST AND CLIMATE CHANGE, RESPONDENT No. 1.**

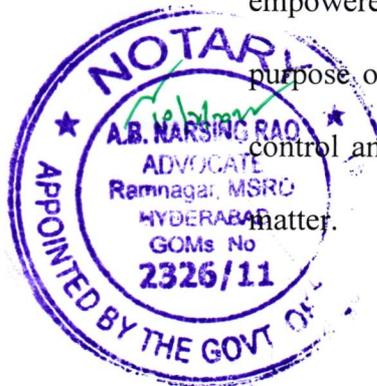
I, **Dr. E. Arockia Lenin** working as **Scientist C** in the Ministry of Environment, Forest and Climate Change (MoEF&CC), I do hereby solemnly affirm and declare as under:

1. That I am duly authorized by the Ministry of Environment, Forest and Climate Change, Respondent no.1 to swear this affidavit and I am conversant with the facts and circumstances of the present case and am thereby competent to depose as under:

2. The present matter pertains to allegation that there is violations committed by the sponge iron plant of Respondent no. 5 (Bilasraika Sponge Iron Plant Pvt. Ltd) situated within 300-400 meters from the residential areas and the discharge from the industry are severely affecting the environment and its surrounds in the region.

3. That the answering Respondent no. 1 is primarily engaged in, *inter alia*, policy formulation for abatement, control and prevention of pollution, prescribing environmental standards which are implemented through the Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs). The SPCBs/PCCs are required to enforce these standards and monitor the compliance by industries.

Besides, the concerned State Pollution Control Boards/ Pollution Control Committees are empowered to take all such measures as are deemed necessary or expedient for the purpose of protection and improving the quality of environment as well as prevention, control and abatement of environmental pollution including issue involve in the instant matter.



10 FEB 2022

(Signature)

4. It is humbly prayed that the Hon'ble Tribunal may kindly pass such order(s) as may deemed fit and proper in the facts and circumstances of this case.

Change

DEPONENT

डॉ. इ. आरोकिया लेनिन/Dr. E. Arockia Lenin
 वैज्ञानिक 'सी'/Scientist 'C'
 उप निदेशक/Deputy Director
 पर्यावरण वन और जलवायु परिवर्तन मंत्रालय
 Ministry of Environment Forest & Climate Change
 एकीकृत क्षेत्रीय कार्यालय, हैदराबाद-500 004.
 Integrated Regional Office, Hyderabad-500 004.

VERIFICATION:

Verified at IRO, Hyderabad on this 10th February 2022 that the contents of this reply affidavit based on official record(s) maintained and information available in the office are correct to my knowledge and belief. No part of it is false and nothing has been concealed there from.



ATTESTED

A.B. Narsing Rao
 A.B. NARSING RAO

B.Sc.,LL.P

ADVOCATE & NOTARY

H No. 1-7-631/2/E, Gemini Colon,

Ramnagar, Musheerabad

Hyderabad-48 T.S. India

10 FEB 2022

Change

DEPONENT

डॉ. इ. आरोकिया लेनिन/Dr. E. Arockia Lenin
 वैज्ञानिक 'सी'/Scientist 'C'
 उप निदेशक/Deputy Director
 पर्यावरण वन और जलवायु परिवर्तन मंत्रालय
 Ministry of Environment Forest & Climate Change
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